NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 221/2(41)/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Moresco HM&LUB India Pvt Ltd.

Section of the Companies Act:

Section 2(41) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SANGITA GOYAL Prochising Applicant Company

cervetor-

2.

ORDER

Learned PCS Ms. Sangita Goyal present for Petitioner.

Petitioner also submitted securities listing regulation of Tokyo stock exchange and extract from the guidelines on draft of Earning Reports and Quarterly Earning Reports.

Heard arguments of Learned PCS for petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.